

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO 4769  
TO BE ANSWERED ON WEDNESDAY, THE 24.03.2021**

**Public Interest Litigation**

4769. SHRI DHARMENDRA KASHYAP:

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) the number of Public Interest Litigations (PILs) filed in the Supreme Court and various High Courts during the last two years and the current year, court-wise; and
- (b) the details of PILs that have been filed particularly regarding the violation of the Fundamental Rights?

**ANSWER**

**MINISTER OF LAW & JUSTICE AND COMMUNICATIONS AND  
ELECTRONICS & INFORMATION TECHNOLOGY  
(SH. RAVI SHANKAR PRASAD)**

(a)&(b): Information is being collected and will be laid on the Table of the House.

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